

[Sh. B.K. Gadhvi]

12.09 hrs.

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

[English]

SHRI. M.THAMBIDURAI (Dharmapuri)  
: I beg to present the Fifty -eighth Report  
(Hindi and English versions) of the commit-  
tee on Private Members' Bill and Resolu-  
tions.

12.09 1/4 hrs.

COMMITTEE ON GOVERNMENT  
ASSURANCES

Fourteenth Report

[English]

PROF. NARAIN CHAND PARASHAR  
(Hamirpur) I beg to present the Fourteenth  
Report (Hindi and English versions) of the  
Committee on Government Assurances.

12.09 1/2 hrs.

COMMITTEE ON PAPERS LAID ON  
THE TABLE

[English]

(i) Twenty-first and Twenty-Second  
Reports

PROF. NIRMALA KUMARI SHAKTA-  
WAT (Chittorgarh): I beg to present the  
Twenty-firstly and Twenty-Second Reports  
(Hindi and English versions) of the Commit-  
tee on Papers Laid on the Table.

[English]

(ii) Minutes of Sittings

I beg to lay on the Table Minutes (Hindi

and English versions) of the Sittings of the  
Committee on Papers Laid on the Table  
relating to their Twenty-first and Twenty -  
second Reports.

12 10 hrs.

[English]

MATTERS UNDER RULE 377

- (i) Demand for handing over the  
construction of proposed  
thermal power plant at Manga-  
lore to Karnataka Power Cor-  
poration Ltd.

SHRI V. SREENIVASA PRASAD  
(Chamarajanagar) : The Government of  
India with the help of the Soviet Union Pro-  
pose to construct a Multifuel Thermal Power  
Plant at Mangalore in Karnataka. Karnataka  
State is starved of power and needs lot of  
power with all the resources in Hydrel. Karna-  
taka State would get only 27 per cent of the  
power generated by the proposed plant at  
Mangalore which is too small to meet the  
power demand in the State.

The Karnataka Power Corporation  
Limited has been deprived of the opportu-  
nity to construct the Multifuel Thermal  
Power Plant at Mangalore, even though it  
has got capabilities to construct and operate  
the power plant in an efficient manner. The  
Engineers of the Karnataka Power Corpora-  
tion Limited have already achieved success  
in the operation of Raichur Thermal Power  
Station. If the Mangalore Thermal Power  
Plant is handed over to the Karnataka Power  
Corporation Limited, the job opportunities to  
Kannadigas will also be available.

I urge the Union Government to hand  
over the proposed Thermal Power Plant to  
Karnataka Power Corporation Limited and  
also provide all possible help in the success-  
ful construction and commissioning of the  
said power plant.